

Name of the state	1989-90	1990-91	1991-92 *
Tamil Nadu	6.25	5.00	6.00
Others	0.75	1.00	1.00
Total	133.50	117.00	116.00

*As per CAB Meeting held on 14/2/92.

Sainik School in Maharashtra

2613 SHRI RAM NAIK: Will the Minister of DEFENCE be pleased to state:

(a) whether the Government propose to open a Sainik School at Tendavai in Sindhudurg district of Maharashtra;

(b) if so, the area of land proposed to be acquired therefor and the sources thereof; and

(c) the time bound programme for commissioning of this school?

THE MINISTER OF DEFENCE (SHRI SHARAD PRWAR): (a) to (c). A Sainik School is established at the specific request of State Government/Union Territory Administration, as the entire capital expenditure and a major portion of the recurring expenditure has to be met by them. No proposal for starting a new Sainik School at Tendavai in Sindhudurg District of Maharashtra has been received from the State Govt.

Setting up of Andhra Pradesh High Court Bench at Vijayawada/ Visakhapatnam/Tirupathi

2614. SHRI DATTATRAYA BANDARU: SHRI SOBHANADREESWARA RAO VADDE:

Will the Minister of LAW, JUSTICE AND COMPANY AFFAIRS be pleased to state:

(a) whether there is any proposal under consideration of the Government to set up a Andhra Pradesh High Court bench at Vijayawada or Visakhapatnam for the coastal districts and either at Cuddappah or Tirupathi for the Rayalaseema region;

(b) if so, the details thereof;

(c) if not, the reasons therefor; and

(d) the details of the High Court benches which are seated at places other than the State capitals in the country?

THE MINISTER OF LAW, JUSTICE
AND COMPANY AFFAIRS (SHRIK. VIJAYA
BHASKARA REDDY): (a) No, Sir.

the Government of Andhra Pradesh, in
consultation with the Chief Justice of Andhra
Pradesh High Court, for establishing High
Court Bench at any place in the State.

(b) Does not arise.

(c) No proposal has been received from

(d) A statement giving the information is
attached.

STATEMENT

Sl. No.	Name of the State	Name of the High Court	Places where Benches functioning
1.	Madhya Pradesh	Madhya Pradesh	1. Gwalior 2. Indore
2.	Maharashtra	Bombay	1. Nagpur 2. Aurangabad
3.	Bihar	Patna	Ranchi